

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 210 OF 2017 &
I.A. No. 5 of 2018**

Dated: 19th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Adani Power Limited

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma

Counsel for the Respondent(s) : Mr. G. Umamathy
Mr. Aditya Singh
Ms. R. Mekhala for R to R-4

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **20.02.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**